

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MADHYA PRADESH JAYPEE MINERALS LIMITED

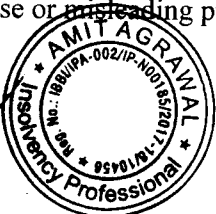
1.	Name of Corporate Person	M/s. Madhya Pradesh Jaypee Minerals Limited
2.	Date of Incorporation of Corporate Person	21/02/2006
3.	Authority Under Which Corporate Person is Incorporated/Registered	Registrar of Companies, Gwalior
4.	Corporate Identity Number /Limited Liability Identity Number of Corporate Person	U01010MP2006SGC018423
5.	Address of The Registered Office and Principal Office (If Any) Of Corporate Person	Jaypee Nagar Rewa, Madhya Pradesh-486450
6.	Liquidation Commencement Date of Corporate Person	17/01/2024
7.	Name, Address, Email Address, Telephone Number and The Registration Number of The Liquidator	Name: Mr. Amit Agrawal Address: H-63, Vijay Chowk, Laxmi Nagar, Delhi-110092 Email Address: amitagcs@gmail.com Contact No.: 01143019279 Registration Number: IBBI/IPA-002/IP-N00185/2017-18/10456
8.	Last Date for Submission of Claims	16/02/2024

Notice is hereby given that the M/s Madhya Pradesh Jaypee Minerals Limited has commenced voluntary liquidation on 17/01/2024.

The stakeholders of M/s Madhya Pradesh Jaypee Minerals Limited are hereby called upon to submit a proof of their claims, on or before 16/02/2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Amit Agrawal
(Voluntary Liquidator)

Date: 19/01/2024
Place: Delhi